

Sl. No.	Year	Funds released (Rs. in crore)
1.	2000-2001	5.0
2.	2001-2002	0.1945
3.	2002-2003	3.45
4.	2003-2004	3.00
5.	2004-2005	5.41
6.	2005-2006	25.88
7.	2006-2007	73.637
8.	2007-2008	76.4
9.	2008-2009	108.888

Upto March, 2009, 126 Units have benefited under CLCSS and Rs. 554.37 lakh subsidy released to Drugs and Pharmaceuticals Micro and Small Enterprises.

(c) The Drugs and Cosmetics Act, 1940 which regulates the safety, efficacy and quality of drugs marketed in the country, does not distinguish between small scale or large scale Pharma units.

#### **Purchase of medical equipments**

3094. SHRI MANGALA KISAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the details of the medical equipments, which can be procured by the concerned States under NRHM, equipment-wise alongwith the complete list;

(b) whether fiberoptic and video gastroscope and colonoscope for stomach disorders are permissible under NRHM;

(c) if not, what steps Government proposes take to include fiberoptic and video gastroscopes under NRHM;

(d) whether video colonoscopes are permitted under NRHM; and

(e) the details of steps being taken to allow such cancer screening equipment under NRHM at PHC/CHC level?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) to (e) NRHM provisions for all health facilities viz., Sub-Centre, Primary Health Centres, Community Health Centres and District Hospitals to reach the Indian Public Health Standards (IPHS) as per facility specific requirement which *inter-alia* includes medical equipment. The IPHS are available on the official website of this Ministry *i.e.* [www.mohfw.nic.in](http://www.mohfw.nic.in).

Funds are released for health facilities in the State, as per their requirement reflected in the Annual State Programme Implementation Plan annually, which is appraised and approved by the National Programme Coordination Committee (NPCC) under NRHM.